

Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total - 2008-09 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	60.6	18.3	6.9	12.5	9.0	-0.1	1.0	—	—	-6.8	-1.4	100.0
2. Bihar	58.7	-12.7	28.4	16.8	10.5	—	2.9	—	—	-6.3	1.7	100.0
3. Chhattisgarh	36.2	16.8	11.9	28.0	—	5.5	1.8	-0.3	—	-2.8	2.8	100.0
4. Goa	70.4	6.5	12.0	1.2	3.7	—	1.9	—	—	3.2	1.0	100.0
5. Gujarat	92.1	-1.8	-3.8	-0.3	—	-5.2	—	—	—	7.8	11.3	100.0
6. Haryana	62.9	-3.6	7.4	10.5	23.5	1.4	18.3	7.7	—	1.2	-29.4	100.0
7. Jharkhand	16.5	-7.2	19.1	11.3	11.3	—	6.7	—	5.0	20.6	16.3	100.0
8. Karnataka	45.5	15.2	16.4	6.1	15.8	—	—	0.4	—	-0.1	0.6	100.0
9. Kerala	25.4	10.7	43.5	10.6	16.9	—	3.8	0.3	-5.9	-1.9	-3.5	100.0
10. Madhya Pradesh	50.9	30.1	12.8	11.7	3.4	-0.4	0.9	—	—	-6.9	-2.5	100.0
11. Maharashtra	34.2	2.3	54.7	6.1	5.9	-2.5	13.4	0.7	—	-2.3	-12.5	100.0
12. Orissa	25.6	57.8	-6.1	14.8	19.7	—	5.5	-0.1	11.1	-5.1	-23.2	100.0
13. Punjab	55.1	2.1	16.8	-4.5	10.0	—	—	—	—	-1.7	22.2	100.0
14. Rajasthan	72.9	3.7	-1.9	4.5	26.6	2.3	6.4	0.3	—	-1.3	-13.3	100.0
15. Tamil Nadu	50.1	14.4	12.9	5.6	10.5	1.8	10.2	-14.2	—	-2.8	11.3	100.0
16. Uttar Pradesh	60.7	-6.0	32.6	-2.3	20.3	11.8	4.7	-7.0	—	-3.7	-15.6	100.0
17. West Bengal	87.2	-2.4	14.2	0.1	3.3	-0.2	2.3	—	—	—	-4.3	100.0
II. Special Category												
1. Arunachal Pradesh	-18.4	3.5	-6.4	-9.6	-25.4	—	—	—	—	20.1	136.0	100.0
2. Assam	46.4	-6.1	-0.6	9.6	25.2	—	—	—	—	-1.9	27.4	100.0
3. Himachal Pradesh	100.2	-2.9	5.2	9.8	15.5	—	—	—	—	-28.2	0.4	100.0
4. Jammu and Kashmir	24.7	22.8	20.7	16.7	29.3	6.7	-13.4	1.6	—	-7.7	-1.4	100.0
5. Manipur	180.6	-172.8	169.3	3.2	21.1	—	-21.2	-7.3	9.8	-1.1	-81.7	100.0
6. Meghalaya	144.2	-8.1	33.2	16.1	44.2	—	-0.8	4.8	-0.8	-12.6	-120.2	100.0
7. Mizoram	70.7	4.9	-1.8	1.9	78.0	11.0	—	—	—	-23.3	-41.3	100.0
8. Nagaland	90.0	-6.4	3.5	4.8	-11.2	-8.3	-16.1	—	—	20.5	23.2	100.0
9. Sikkim	87.5	-2.5	-0.5	10.8	4.3	2.1	—	—	—	-1.8	0.1	100.0
10. Tripura	9.3	-7.6	-0.2	7.1	6.2	—	0.6	—	-0.6	-4.2	89.4	100.0
11. Uttarakhand	44.4	-0.8	14.3	13.7	5.3	2.5	11.7	2.1	—	-0.1	6.8	100.0
All States	56.7	6.2	19.6	6.5	11.5	1.1	4.3	-1.6	0.1	-2.2	-2.1	100.0
<i>Memo item:</i>												
1. NCT Delhi	—	—	-20.7	—	—	—	—	—	—	—	120.7	100.0
2. Puducherry	—	6.5	-1.1	—	0.8	1.1	2.5	6.4	—	—	-10.8	100.0

— : Nil/Negligible.

BE : Budget Estimates.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.